

National Seeds Corporation have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) The National Seeds Corporation distributed 5,161.30 quintals of hybrid maize seed procured from Andhra Pradesh State Seed Development Corporation in Bihar in 1980-81.

(b) The details of hybrid maize seeds procured by National Seeds Corporation from Andhra Pradesh State Seed Development Corporation and marketed in Bihar in 1980-81 are as follows:—

Variety	Quantity (Quintals)
Ganga Safed-2	3,075.26
Hi-starch	1,430.10
Ganga 5	605.94
	5,161.30

(c) and (d). There were complaints that some of the seeds distributed did not have the standard germination. Immediately on receipt of complaints, sale of hybrid maize was stopped. An enquiry was made by the Chief of Quality Control of the National Seeds Corporation. Seed cost amounting to Rs. 1.90 lacs was refunded to certain farmers and 243 quintals of seed was taken back and replaced by good seed in other cases.

General Water Development Agency

126. SHRI SUBHASH CHANDRA BOSE ALLURI:
SHRI K. LAKKAPPA:
SHRI VIRBHADRA SINGH:
SHRI T. DAMODAR REDDY:
SHRI G. NARSIMHA REDDY:

Will the Minister of IRRIGATION be pleased to refer to reply given to USQ 112 dated 17 August, 1981 and

state the progress made in setting up of Central Water Development Agency for surveying and formulating irrigation projects specially in respect of inter-State rivers?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): Various steps for getting the National Water Development Agency registered as a Society are being undertaken.

States to Modernise Irrigation System

127. SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI T. DAMODAR REDDY:
SHRI G. NARSIMHA REDDY:
SHRI VIRBHADRA SINGH:

Will the Minister of IRRIGATION be pleased to state:

(a) whether Government have asked the States to draw up a time bound programme for formulating and implementing schemes for modernisation of the irrigation system in the country; and

(b) if so, what has been the response from the States?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The need to formulate modernisation schemes for better water management and utilisation has been emphasised by the Central Government and the State Governments have been asked to draw up modernisation schemes on a priority basis.

(b) 28 modernisation schemes have been received from the State Governments in the Central Water Commission. 5 schemes have also been approved by the Planning Commission.